

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

FORTY-THIRD REPORT



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
*February, 1956.***

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri Raghunath Singh.
3. Shri Nageshwar Prasad Sinha.
4. Shri Ganesh Sadashiv Altekar.
5. Shri Goswamiraja Sahdeo Bharati.
6. Shri Narendra P. Nathwani.
7. Shri Radheshyam Ramkumar Morarka.
8. Shrimati Ila Palchoudhuri.
9. Shri N. Rachiah.
10. Dr. Natabar Pandey.
11. Shri Bhawani Singh.
12. Shri T. B. Vittal Rao.
13. Shri C. Madhao Reddi.
14. Shri N. Sreekantan Nair.

SECRETARIAT

Shri M. N. Kaul—*Secretary*.
Shri S. L. Shakdher—*Joint Secretary*.
Shri N. C. Nandi—*Deputy Secretary*.

CONTENTS

	PAGES
Report	I
Appendix (Proceedings of Lok Sabha <i>re</i> : adoption of the Report)	2

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Forty-third Report.

The Committee met on the 15th February, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 17th February, 1956.

3. The Members whose Resolutions had been included in the List of Business for the 17th February, 1956 were also invited to be present at the sitting. All of them attended the meeting.

4. The Committee considered a representation received from Shri Raghbir Sahai for allotment of additional time to the Resolution regarding the appointment of a Committee to examine Community Projects and National Extension Service Schemes moved by him on the 9th December, 1955 and were of the opinion that as the allocation of time in this case had already been approved by the House as recommended by the Committee in their Forty-first Report, the question of extending the time could be considered on a motion being moved in the House when the present Report came before the House for adoption.

5. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 17th February, 1956, recommend the following time-table:

- | | | |
|---|------------|--|
| (1) Resolution regarding Service Commission. | Industrial | Out of the total time of 2½ hours allotted to this Resolution, 51 minutes were taken up on the 25th November and the 9th December, 1955. The balance of 1 hour and 39 minutes may be completed on 17th February, 1956. |
| (2) Resolution regarding appointment of a Committee to examine Community Projects and National Extension Service Schemes. | | Out of total time of 2 hours and 50 minutes allotted to this Resolution, 1 hour and 36 minutes were taken up on the 9th December, 1955. The balance of 1 hour and 14 minutes may be completed on 17th February, 1956. |
| (3) Resolution regarding Income. | Ceiling on | 4 hours. |
| (4) Resolution regarding Uniform policy regarding Sales Tax. | | 2 hours. |
| (5) Resolution regarding Nationalisation of Coal Industry. | | 2½ hours. |

M. ANANTHASAYANAM AYYANGAR

NEW DELHI;

The 15th February, 1956.

APPENDIX

Motion re : Adoption of the Forty-third Report of the Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shri Ganesh Sadashiv Altekar on the 17 February, 1956:—

“That this House agrees with the Forty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th February, 1956.”

The motion was adopted by the House on the 17th February, 1956 as amended in the following form:—

“That this House agrees with the Forty-third Report of the Committee on Private Members' Bills and Resolutions subject to the following modifications:—

- (i) ‘that the balance of time available for discussion of the resolution regarding Industrial Service Commission be increased from 1 hour 39 minutes to 2 hours, and
- (ii) ‘that the time allotted for the discussion of the resolution regarding appointment of a Committee to examine Community Projects and National Extension Service Schemes be increased by one hour and ten minutes.’”

[L.S. Deb., dated the 17th February, 1956.]